

**National programme for LED based home and street lighting**

\*86. SHRI DEREK O' BRIEN: Will the Minister of POWER be pleased to state:

- (a) the number of LED bulbs distributed under the National Programme for LED based home and street lighting and the cost incurred thereon;
- (b) whether Government has achieved its target of installing LED bulbs for domestic and street lighting in 100 cities and if not, the reasons therefor; and
- (c) the estimated energy savings and reduction of greenhouse gases due to implementation of this programme in the past year?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Under 'Unnat Jyoti by Affordable LEDs for All' (UJALA) programme, as on 18.07.2016 about 13.15 crore LED bulbs have been distributed to domestic consumers by Energy Efficiency Services Ltd. (EESL). Under 'Street Lighting National Programme' (SLNP) as on 18.07.2016, about 10.84 lakh LED street lights have been installed.

The programme is voluntary in nature without any budgetary support from Government of India and is based on a sustainable business model where the cost is repaid by consumer/Urban Local Body (ULB) from savings in energy and maintenance expenditure over a period of time through savings in electricity bill.

(b) The target under SLNP was to launch in 100 ULBs, whereas the programme has already been launched in 112 ULBs. The target under UJALA was to launch in 100 towns/cities, whereas it has already been launched in 128 towns/cities.

(c) The estimated annual energy savings and reduction in greenhouse gases during the past year due to both the programmes was 11,824 million kWh and 9.58 million tCO<sub>2</sub> respectively.

**IFS officers in Jharkhand**

\*87. SHRI SANJIV KUMAR: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) what is the total sanctioned strength and persons in position of the Indian Forest Service (IFS) in Jharkhand;
- (b) what is the total number of IFS officers currently facing disciplinary proceedings and criminal proceedings in a court of law; and